

the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10708/17/23]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10403/17/23]

I. Notifications of the Ministry of Civil Aviation

II. Reports and Accounts (2022-23) of Alliance Air Aviation Limited, New Delhi; Indira Gandhi Rashtriya Uran Akademi, Amethi; AERA, New Delhi; AAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.) V.K. SINGH): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 733 (E), dated the 11th October, 2023, publishing the Aircraft (First Amendment) Rules, 2023, under Section 14A of the Aircraft Act, 1934, along with Explanatory Memorandum.

(ii) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 877 (E), dated the 6th December, 2023, publishing the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Second Amendment Rules, 2023, under Section 14A of the Aircraft Act, 1934.

[Placed in Library. For (i) and (ii) See No. L.T. 10768/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the Alliance Air Aviation Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10766/17/23]

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh, for the year 2022-2023, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10947/17/23]
- (ii) (a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2022-23, and the Audit Report thereon, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10770/17/23]
- (iii) (a) Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2022-23, and the Audit Report thereon, under sub-section (4) of Section 28 and sub-section (2) of Section 29 of the Airports Authority of India Act, 1994.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10769/17/23]

I. Reports and Accounts (2021-22 and 2022-23) of various Companies and Corporation and related papers

II. Reports and Accounts (2022-23) of JNARDDC, Nagpur; NIRM, Bengaluru; and CMPFO, Dhanbad and related papers

खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fifty-first Annual Report and Accounts of the Bharat Gold Mines Limited